

Rev. Appl. No. 160/05
in
OA - 844/02

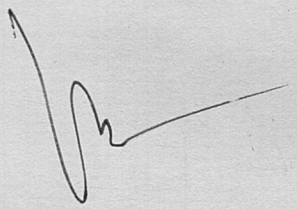
25.11.2007

Hon. Mr. Justice Khem Karan, V.C.

List revised. None appears for the applicant. Shri D. Awasthi is present for the respondents.

Counsel for the respondents states that earlier the case was dismissed but was restored and thereafter it was disposed of and review was also rejected.

The application No. 2738/06 for recalling the order dated 25.8.2006 is rejected in default as none has turned up to press this restoration application.


V.C.

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